

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 4/AM14
SCHEDULED TO BE HELD ON 24.04.2013
(HELD ON 29.04.2013)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 4/87-NC-7/2013 of NORMS COMMITTEE (NC-7) dealing with ‘Chapter 39 and 40 of ITC (HS) Code’ scheduled to be held on 24.04.2013 (held on 29.04.2013) under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.N. Sharma, FTDO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

1	Case No.:7/41/87-ALC1/2011	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00316/AM12/	RLA File :02/24/040/00157/AM12/	Lic.No/Date:0210170358 08.12.2011	Defer Date:08.05.2013

Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.06.2012. This was followed by Reminder to D/o C&PC on 12.02.2013. A copy of reply has again been forwarded to D/o C&PC on 11.03.2013. Comments awaited from D/o C&PC.

2	Case No.:12/4/87-ALC1/2012	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00020/AM13/	RLA File :11/24/040/00008/AM12/	Lic.No/Date:1110026941 19.03.2012	Defer Date:22.05.2013
Decision: A D/L No. 46011/71/2012-PC.II dated 13.03.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

3	Case No.:2/10/84-ALC3/2012	Party Name:KARAM MALTIPACK PVT. LTD.,	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/84/050/00053/AM13/	RLA File :24/24/040/00004/AM13/	Lic.No/Date:2410036449 29.05.2012	Defer Date:22.05.2013
Decision: A D/L No. 46011/91/2012-PC.II dated 11.04.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

4	Case No.:3/21/87-ALC1/2012	Party Name:ITS COATINGS, PVT LTD	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00145/AM13/	RLA File :03/94/040/00239/AM13/	Lic.No/Date:0310699813 26.06.2012	Defer Date:08.05.2013
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.04.2013. Comments awaited from D/o C&PC.				

5	Case No.:12/22/87-ALC1/2012	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00184/AM13/	RLA File :30/24/040/00013/AM13/	Lic.No/Date:3010087078 26.06.2012	Defer Date:08.05.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 23.04.2013. Comments awaited from DIPP.			

6	Case No.:3/35/87-ALC1/2012	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00291/AM13/	RLA File :08/24/040/00118/AM13/	Lic.No/Date:0810113111 05.07.2012	Defer Date:15.05.2013
	Decision: A D/L No. 46011/130/2012-PC.II dated 06.03.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 26.04.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:26/21/87-ALC1/2012		Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD		Meet No/Date:4/87-ALC1/2013 29.04.2013		Status: Approved	
HQ File :01/87/050/00168/AM13/		RLA File :03/95/040/00245/AM13/		Lic.No/Date:0310701392 10.07.2012		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	
		62/0- HIGH ABRASION RESISTANCE / TENSION					

1	40082190	SHEETS	100000.000	K.G	23800000.00	425000.00 US Dollars
				Total	23,800,000.00	425,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	40012200	NATURAL RUBBER	46500.000	K.G	9,114,000.00	162,750.00 US Dollars	0.00	Qty
2	40023900	POLYBUTADIENE (BR) RUBBER	20500.000	K.G	3,731,000.00	66,625.00 US Dollars	0.00	Qty
3	40024900	CHLOROPRENE RUBBER	16500.000	K.G	4,620,000.00	82,500.00 US Dollars	0.00	Qty
4	28170010	ZINC OXIDE	3650.000	K.G	408,800.00	7,300.00 US Dollars	0.00	Qty
5	29157020	STEARIC ACID	1500.000	K.G	109,200.00	1,950.00 US Dollars	0.00	Qty
6	38249025	SILICA FILLER Ppt	10310.000	K.G	346,416.00	6,186.00 US Dollars	0.00	Qty
7	32061190	TITANIUM DI-OXIDE	2250.000	K.G	535,500.00	9,562.50 US Dollars	0.00	Qty
8	38121000	ANTIOXIDANT / RETARDER / PEPTIZER	1450.000	K.G	324,800.00	5,800.00 US Dollars	0.00	Qty
9	38121000	ACCELERATORS	1490.000	K.G	292,040.00	5,215.00 US Dollars	0.00	Qty
10	32041719	PIGMENT COLOURS	720.000	K.G	604,800.00	10,800.00 US Dollars	0.00	Qty
11	39239090	PACKING MATERIAL : PLASTIC PALLETS	90.000	Number	80,640.00	1,440.00 US Dollars	0.00	Qty
				Total	20,167,196.00	360,128.50		

Decision: According to DIPP letter dated 29.04.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
High Abrasion Resistance / Tension Sheets (consisting of minimum rubber content of Natural Rubber 41.8%, Polybutadiene (BR) Ruber 18.4% and Chloroprene Rubber 14.8%)	1 kg	1. Natural Rubber	0.465 kg
		2. Polybutadiene (BR) Rubber	0.205 kg
		3. Chloroprene Rubber	0.165 kg
		4. Zinc Oxide	0.0365 kg
		5. Stearic Acid	0.0150 kg
		6. Silica Filler Ppt	0.1030 kg
		7. Titanium Di-oxide	0.0225 kg
		8. Antioxidant / Retarder / Peptizer	0.0145 kg
		9. Accelerators	0.0149 kg
		10. Pigment Colours	0.0072 kg
		11. Packing Material: Plastic Pallets	As per packing policy

Note: 1. There should be a value cap on Import Item No. 8 (Rubber Chemicals – Antioxidant / Retarder / Peptizer) as per general note 8 of Handbook of Procedures Vol. II.

2. All the Plastic Pallets (Packing Material) imported in the licence should be exported alongwith the export item.

8	Case No.:3/26/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00216/AM13/	RLA File :09/24/040/00178/AM13/	Lic.No/Date:0910053234 12.07.2012	Defer Date:22.05.2013
	Decision: A D/L No. 46011/106/2011-PC.II dated 12.04.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

9	Case No.:9/23/87-ALC1/2012	Party Name:COSMO FILMS LTD	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00203/AM13/	RLA File :03/94/040/00316/AM13/	Lic.No/Date:0310703670 31.07.2012	Defer Date:22.05.2013
	Decision: A D/L No. 46011/17/2004-PC.II dated 05.11.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 27.12.2012 and 06.03.2013 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time for submission of information.			

10	Case No.:6/25/87-ALC1/2012	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00213/AM13/	RLA File :11/24/040/00003/AM13/	Lic.No/Date:1110027256 11.09.2012	Defer Date:22.05.2013
	Decision: A D/L No. 46011/71/2012-PC.II dated 13.03.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 26.04.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

11	Case No.:2/33/87-ALC1/2012	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00272/AM13/	RLA File :05/24/040/00229/AM13/	Lic.No/Date:0510336112 28.09.2012	Defer Date:15.05.2013
	Decision: A D/L dated 15.01.2013 was issued by DIPP to firm. This was followed by Reminders from DGFT on 29.01.2013 and 12.03.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

12	Case No.:2/40/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00329/AM13/	RLA File :03/94/040/00585/AM13/	Lic.No/Date:0310712954 17.10.2012	Defer Date:15.05.2013
	Decision: A D/L No. 46011/03/2013-PC.II dated 08.02.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 06.03.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:20/44/87-ALC1/2012		Party Name:FLUID CARGO PVT LTD		Meet No/Date:4/87-ALC1/2013 29.04.2013		Status: Approved		
HQ File :01/87/050/00378/AM13/		RLA File :07/24/040/00329/AM13/		Lic.No/Date:0710091988 15.11.2012		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39269090	63/0- FLEXI TANKS/FLEXI BAGS/PLASTIC FLEXIBLE TANK-686 Nos. Content. 1. Liquid Liner film/PE 1090-14859.69 Kgs. 2. PP woven laminated fabric-9144.42 Kgs.3. Flang2/Glands-700 Nos. 4. 3 inch NAT PP/EP DISCHARGE VALVE-700 NOS.5. HORSE CLAMP-700 NOS.			24004.100	K.G	6734181.10	123449.70 US Dollars
						Total	6,734,181.10	123,449.70
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
						36 235 39		

1	39201090	LIQUID LINER FILM / PE 1090	16345.650	K.G	1,976,640.52	US Dollars	494,160.00	Value & Qty
2	39269099	PP WOVEN LAMINATED FABRIC	10059.220	K.G	1,268,109.66	US Dollars	317,027.41	Value & Qty
3	39174000	FLANGES / GLANDS	700.000	Number	154,243.39	US Dollars	38,560.84	Value & Qty
4	84818010	3 INCH NATPP/EP DISCHARGE VALVE 2 INCH OR 3 INCH CAM LOCK FLEXI TANK VALVE 2 INCH OR 3 INCH PP	700.000	Number	848,232.31	US Dollars	212,058.07	Value & Qty
5	73269090	HOSE CLAMP	700.000	Number	25,035.17	US Dollars	6,258.79	Value & Qty
				Total	4,272,261.05	78,318.26		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2012-PC.II dated 14.11.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexi Tanks / Flexi Bags / Plastic Flexible Tanks	1 kg	1. Relevant liquid liner film / PE 1090	1.05 kg / kg content in the export product
		2. Relevant PP Woven Laminated Fabric	1.05 kg / kg content in the export product
		3. Relevant Flangs / Glands	Net to Net
		4. Relevant 3" NATPP / EP discharge Valve / 2" or 3" Camlock flexi tank valve / 2" or 3" PP valve / airvent PRV	Net to Net
		5. Relevant Hose Clamp	Net to Net

		6. Relevant Hose Assembly without hose / ball valve / Elbow / Union	Net to Net
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14	Case No.:2/43/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00358/AM13/	RLA File :03/94/040/00682/AM13/	Lic.No/Date:0310715739 26.11.2012	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 18.01.2013. Comments awaited from D/o C&PC.			

15	Case No.:11/44/87-ALC1/2012	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00369/AM13/	RLA File :05/23/040/00350/AM13/	Lic.No/Date:0510340620 12.12.2012	Defer Date:22.05.2013
	Decision: A D/L No. 46011/115/2012-PC.II dated 12.04.2013 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

16	Case No.:34/44/87-ALC1/2012	Party Name:SPEEDWAYS TYRE LIMITED	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00392/AM13/	RLA File :30/24/040/00053/AM13/	Lic.No/Date:3010090925 03.01.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to DIPP on 24.01.2013. Comments awaited from DIPP.			

	Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING	Meet No/Date:4/87-ALC1/2013	Status: Deferred
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17		INDUSTRIES LIMITED	29.04.2013	
	HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756 08.01.2013	Defer Date:15.05.2013
	Decision: A D/L No. 46011/11/2013-PC.II dated 08.03.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 26.04.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

18	Case No.:4/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00399/AM13/	RLA File :03/95/040/00794/AM13/	Lic.No/Date:0310719764 08.01.2013	Defer Date:15.05.2013
	Decision: A D/L No. 46011/11/2013-PC.II dated 08.03.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 26.04.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

19	Case No.:8/44/87-ALC1/2012	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00366/AM13/	RLA File :02/24/040/00150/AM13/	Lic.No/Date:0210185310 10.01.2013	Defer Date:15.05.2013
	Decision: A D/L No. 46011/47/2011-PC.II dated 06.03.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 26.04.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

20	Case No.:11/46/87-ALC1/2012	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00412/AM13/	RLA File :35/24/040/00021/AM13/	Lic.No/Date:3510039993 17.01.2013	Defer Date:08.05.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.04.2013. Comments awaited from D/o C&PC.			

21	Case No.:9/46/87-ALC1/2012	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00410/AM13/	RLA File :05/24/040/00395/AM13/	Lic.No/Date:0510343823 21.01.2013	Defer Date:08.05.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 23.04.2013. Comments awaited from D/o C&PC.			

22	Case No.:5/47/87-ALC1/2012	Party Name:SASA RUBBERS PRIVATE LIMITED	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00417/AM13/	RLA File :24/24/040/00019/AM13/	Lic.No/Date:2410037977 21.01.2013	Defer Date:08.05.2013
	Decision: A copy of application has been forwarded to DIPP on 15.02.2013. Comments awaited from DIPP.			

Case No.:2/46/87-ALC1/2012	Party Name:BILCARE LIMITED	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Withdrawn			
HQ File :01/87/050/00403/AM13/	RLA File :31/83/040/00188/AM13/	Lic.No/Date:3110057033 05.02.2013	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39219025	63/0- TRILAMINATE : PVDC COATED PVC FILM WITH LDPE LAMINATION	150000.000	K.G	30375000.00	562500.00 US Dollars
				Total	30,375,000.00	562,500.00
						Limiting Factor

23	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	(Value/Qty/Value & Qty)
	1	39204900	PVC FILM	125700.000	K.G	12,218,040.00	226,260.00 US Dollars	3,421,051.20	Value & Qty
	2	39045090	PVDC Co-Polymer Emulsion (Solid cont.50 +/- 1%) (Neoresin 610)	3030.000	K.G	1,242,216.00	23,004.00 US Dollars	347,821.00	Value & Qty
	3	39045090	PVDC Aqueous Dispersion (Solid content 60+/-1%) DIOFAN A-736	37035.000	K.G	5,983,956.00	110,814.00 US Dollars	1,675,508.00	Value & Qty
	4	39045090	PVDC Aqueous Dispersion (Solid content 55+/-2%) DIOFAN 193D	5295.000	K.G	1,029,073.00	19,057.00 US Dollars	288,140.00	Value & Qty
	5	39201099	Co-extruded Lamination Grade LDPE Film	9435.000	K.G	1,993,896.00	36,924.00 US Dollars	558,291.00	Value & Qty
					Total	22,467,181.00	416,059.00		
Decision: RLA, Pune vide letter dated 08.04.2013 have informed that the advance authorization have been issued on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 26/87-ALC1/2012 held on 26.09.2012. Hence, the case was withdrawn .									

24	Case No.:14/52/87-ALC1/2012	Party Name:KHUSHBU SALES PVT. LTD.	Meet No/Date:4/87-ALC1/2013 29.04.2013	Status: Deferred
	HQ File :01/87/050/00475/AM13/	RLA File :08/24/040/00444/AM13/	Lic.No/Date:0810119493 18.03.2013	Defer Date:15.05.2013
	Decision: RLA, Pune has been requested through e-mail on 26.04.2013 for furnishing application expeditiously. However, the application is still awaited from RLA, Pune. Hence, it was decided to issue another reminder e-mail to Jt. DGFT, Pune for furnishing application expeditiously.			

Meeting ended with thanks to Chair and all participants.
